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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/323/ (IB)/2017
NAME OF THE PETITIONER(S) : GOOGLE INDIA PVT LTD
NAME OF THE RESPONDENT(S) : BRAND PORTRAIT DIGITAL INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Matter called. No representation on both the sides. Last and final opportunity was given to the Petitioner for causing appearance in the matter. The direction has been given vide our order dated 08.06.2017 to make compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016. However, there is no compliance with the provisions. It appears that petition^{er} is not interested to pursue the matter. Hence, the Petition is **dismissed**.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)